

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 731**

**TO BE ANSWERED ON THE 7TH FEBRUARY, 2017 / MAGHA 18, 1938
(SAKA)**

PROVISION FOR WORK VISA

731. DR. P. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to bring down the threshold annual salary to Rs. 9.1 lakh per annum from the current limit of Rs. 16.7 lakh for permitting work visa; and

(b) if so, the details and present status thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to b): The minimum salary limit for grant of Employment Visa has been brought down from Rs. 16.25 lakhs per annum to Rs. 9.10 lakhs per annum in respect of foreign nationals engaged as teaching faculty at the level of Assistant Professors and above by the Central Higher Educational Institutions viz. Indian Institutes of Technology (IITs), Central Universities (CUs), National Institutes of Technology (NITs), Indian Institutes of Management (IIMs) and Indian Institutes of Science Education and Research (IISERs) only. This limit is valid upto 31.12.2017.
